

LOK SABHA
UNSTARRED QUESTION NO.675
TO BE ANSWERED ON 13.12.2018

MODIFICATION IN GROUP WORKSHED SCHEME

675. DR.C.GOPALAKRISHNAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government has modified the existing Group Workshed Scheme for decentralized powerloom sector to organize powerloom units in a cluster and provide improved working condition;
- (b) if so, the details thereof;
- (c) the total number of powerloom industry benefited under this scheme for the last three years, State-wise; and
- (d) the total amount released and spent by the Government under this scheme for the last three years?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)
MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): Yes, Madam. Government has launched PowerTex India, a comprehensive scheme for Powerloom sector development with effect from 01.04.2017 to 31.03.2020, modifying the existing Group Workshed Scheme with improved the working conditions. The details are as under:

- i. Enhanced subsidy for construction of Group Workshed from flat Rs. 300/- for all groups to Rs. 400 per Sq. ft for General, Rs. 750 per Sq. ft for SC & Rs. 900 per Sq. ft for ST Category.
- ii. The Additional subsidy for construction of Dormitory/workers accommodation which includes adequate hygienic toilets and bathrooms for accommodation of minimum 1.25 Persons/Powerlooms will be provided @ 125 Sq. ft per person. The rate of subsidy per Sq.ft for dormitory/worker's accommodation will be equal to the rate of subsidy per Sq. ft applicable to the Group Workshed Scheme.
- iii. The Minimum number of Shuttleless looms per project to be installed has been reduced. At least 24 nos. of shuttleless looms of width upto 230 cms (or) 16 nos. of shuttleless looms of wider width i.e. 230 cms and above are to be installed in the Workshed. Each beneficiary should have at least 4 nos. of Looms.

(c) & (d): The total number of powerloom industry benefitted state-wise, amount released and spent for the last three years, under this scheme is as under:

(Rs.in crore)									
Sr. No	State	2015-16		2016-17		2017-18		Total	
		Project approved	Fund released	Project approved	Fund released	Project approved	Fund released	Project approved	Fund released
1	Andhra Pradesh	-	-	1	-	-	0.24	1	0.24
2	Gujarat	6	15.55	29	15.59	97	17.31	132	48.45
3	Haryana	-	-	-	-	-	-	-	-
4	Karnataka	-	0.04	2	1.12	-	-	2	1.16
5	Madhya Pradesh	1	-	-	0.58	1	0.28	2	0.86
6	Maharashtra	1	4.27	18	2.71	14	3.70	33	10.68
7	Rajasthan	-	-	-	-	-	-	-	-
8	Tamil Nadu	-	0.21	-	-	1	-	1	0.21
9	Uttar Pradesh	-	-	-	-	-	-	-	-
10	West Bengal	-	-	-	-	-	-	-	-
	Total	8	20.07	50	20.00	113	21.53	171	61.60
